

ANNEXURE-5
 Name of the corporate debtor: M/s Shivkala Developers Private Limited;
 Date of commencement of liquidation: 24.11.2021;
 List of stakeholders as on: 31.03.2022
 List of Operational creditors (Government Dues)

Sl. No.	Details of Claimant				Details of claim received				Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/No)	% share in total amount of claims admitted							
1	Income Tax Department	Central	-	-	1855300	1855300	OC	NA	NA	NA	54.12%	-	NA	NA	NA	No claim has been received during liquidation. Hence previous claim is reiterated.	
2	Duties & Taxes	Central	-	-	7186592	7186592	OC	NA	NA	NA	20.94%	-	NA	NA	NA	No claim has been received during liquidation. Hence previous claim is reiterated.	
3	Noida Authority	State	-	-	92926274	-	OC	NA	NA	NA	-	-	NA	92926274	NA	The Claim received after the last date of submission of claim. Hence the claim is rejected.	
4	Noida Authority (Jal Department)	State	-	-	488715	-	OC	NA	NA	NA	-	-	NA	488715	NA	The Claim received after the last date of submission of claim. Hence the claim is rejected.	
	Income Tax Department (Penalty)	State	-	23.03.2022	85,50,000	85,50,000	OC	NA	NA	NA	24.94%	-	NA	-	NA	The demand of Income Tax for the FY 2011-12 is treated as per the provision of IBC, 2016 being the appeal has been dismissed against the said order.	
			Total		127700881	34285892					100%			93414989			



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